

Annexure-7													
Name of the Corporate Debtor			SRI PAVANA KEERTI HOTELS INDIA PRIVATE LIMITED						Date of Commencement of Liquidation		20.11.2025		
List of Creditors as on 20.01.2026													
List of operational creditors (Government dues)													
Sl.No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	The Deputy Director, The Employee State Insurance Corporation	Central	22.12.2025	₹ 24,85,272	₹ 16,07,039	Unpaid Contributions and Interest Thereof	No	0.34%	Nil	Nil	₹ 8,78,233	0	
2	Assistant P.F. Commissioner, Employees Provident Fund Organisation	Central	29.12.2025	₹ 82,90,587	₹ 37,610	Penal Damages and Interest	No	0.01%	Nil	Nil	₹ 82,52,977	0	
3	Assistant commissioner of central tax, GST division, Ameerpet -1 Rang Hyderabad	Central	19.12.2025	₹ 12,78,775	₹ 12,78,775	Dues	No	0.27%	Nil	Nil	₹ 0	0	
Total				₹ 1,20,54,634	₹ 29,23,424			0.62%	₹ -	₹ -	₹ 91,31,210	₹ -	

